Annexure – 7
Name of the corporate debtor: Paymark Payment Technologies & Services Private Limited; Date of commencement of CIRP: 13th December, 2024; List of creditors as on: 7th March, 2025
List of operational creditors (Government dues)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of	Amount of any mutual		Amount of claim under	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	covered by security	l	Whether related party?	% of voting share in CoC, if applicable	contingent claim	dues, that may be set-off	not admitted	verification	
1	Commssioner of Commercial Taxes, WB	State Government	-	26.12.2024	23,35,158	23,35,158	Tax	-	-	No	Not Applicable	-	-	-	-	Not Applicable
2	Assistant Commissioner of Income Tax TDS Circle- 2(2), Kolkata	Central Government	-	06.03.2025	25,67,920	25,67,920	TDS / TCS	-	-	No	Not Applicable	-	-	-	-	Not Applicable
	Total				49,03,078	49,03,078	_	-	-	-	-	-	-	-	-	-